

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

CP.NO.170/00124/2017

IN

OA.NO.170/01264 /2015

DATED THIS THE 12th DAY OF FEBRUARY, 2018

HON'BLE DR. K.B. SURESH , MEMBER(J)

HON'BLE SHRI PK.PRADHAN ,MEMBER(A)

Prashant Kumar Soni,
Aged about 28 years,
S/o Shri Kailash Chandran Soni,
Near Post Office Bhilai-3, Durg.
Chattisgarh 490 021.

....Petitioner

(By Advocate Shri D.Vijaya Kumar)

Vs.

1.Smt.Suvarna Deshapande Dash,
Member Security Railway Board,
18 Millers Road,
Bangalore.560 046.

2.Shri Pradeep Kumar,
Member (Staff) Railways,
Room No.214,
Rail Bhavan,
Raisian Road,
New Delhi 110 001.

...Respondents

(By ShriN.Amaresh ... SCGC)

ORDER (ORAL)

DR. K.B. SURESH MEMBER (J):

Heard. Reply is filed. Apparently, Hon'ble High Court of Karnataka had entertained a Writ petition against the original order in WP.No.48027/2017 and therefore, with liberty Contempt Petition is dismissed. Notices are discharged. Applicant can revive the matter after completion of the WP, if it is so. No order as to costs.

(PK.PRADHAN)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER(J)

bk

